

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-64/2000(Pt.)/8853/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Bijay Lashmi Boruah,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati the 21<sup>st</sup> October, 2022.

Sub: **Casual leave and station leave permission.**

Ref:- Email dated 19<sup>th</sup> October, 2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.10.2022 along with station leave permission**, has been granted. The Counsellor, Family Court, Dhubri shall remain in charge of the Family Court, Dhubri in your absence.

Yours faithfully,

Sdt.

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-64/2000(Pt.)/8854/A, dated**

, 21-10-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**